

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 5TH DAY OF MAY, 2020 / 15TH VAISAKHA, 1942

B.A. TMP No. 266 / 2020

(Crime No.117 /2020 of Pangodu Police Station, Thiruvananthapuram District)

**Petitioner**

Ashik, Aged 25 years,  
S/o Jayaji, J.R. Mandiram,  
Near Kallara Bus Stand, Kallara,  
Thiruvananthapuram - 695608

**By Adv. Sandeep R.N.**

**Adv. Keerthi Vijayan**

**Respondents/State**

1. State of Kerala, represented by its Public Prosecutor,  
High Court of Kerala, Ernakulam-31.
2. Sub Inspector of Police, Pangodu Police Station,  
Thiruvananthapuram District Pin- 695609.

SRI. AJITH MURALI, PP

SRI. SANTHOSH PETER, SR.PP.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.TMP No.266 of 2020  
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Dated this the 5<sup>th</sup> day of May, 2020

**O R D E R**

The learned counsel for the petitioner submitted that he is not pressing the bail application. Hence this bail application is dismissed as not pressed.

**P.V.KUNHIKRISHNAN, JUDGE**

YKB